

Regarding the atrocities committed on innocent people by the BSF personnel in Fakira Bazaar and Tilla Bazar near Indo-Bangladesh border of Karimganj District of Assam.

SHRI NEPAL CHANDRA DAS (KARIMGANJ): Mr. Deputy-Speaker, Sir, through you, I want to draw the attention of the Home Minister to the serious situation prevailing in and around Indo-Bangladesh border of Karimganj District of Assam. It is happening in my constituency. It is due to the atrocities committed on innocent people by the BSF personnel in Fakira Bazaar and Tilla Bazaar. The BSF personnel, without any provocation, mercilessly beat up innocent people, children, rickshaw-pullers and businessmen; they also ransacked shops, resulting in injuries to 25 people who were hospitalised. In this incident, the BSF personnel of Satarkandi and Steamerghat Camps were involved.

It is understood that the function of the BSF personnel is to protect the country and the citizens of India from enemy and to check the entry of infiltrators, terrorists and smugglers in and around the border. The activities of those who cross the border have increased considerably due to the negligence of BSF personnel. The BSF personnel are also creating disturbances to the innocent Indian people, including businessmen on the main PWD roads and frequently they are creating obstructions to them. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Okay, you can conclude. Now, Shri Putta Swamy Gowda.

SHRI NEPAL CHANDRA DAS : Sir, I will take only one minute more.

SHRI G. PUTTA SWAMY GOWDA : Sir, with your permission, I would like to raise an important matter.

SHRI NEPAL CHANDRA DAS : Sir, I will take only one more minute.

Sir, it is requested that the hon. Home Minister may withdraw these guilty BSF personnel immediately.